

(b) the details of persons out of them who have not been allotted plots of MIG and LIG categories under the said scheme separately till date; and

(c) the time by which the plots are likely to be allotted to them?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) As reported by DDA the total number of persons registered with DDA for allotment of plots under MIG and LIG categories under Rohini Residential Scheme during 1981 is 25,889 and 38,105 respectively. No such scheme was launched in the year 1979.

(b) The number of persons out of them who have not been allotted plots of MIG and LIG categories under the said scheme till date is 13835 and 20013 respectively.

(c) No fixed time schedule can be given for allotment of plots to remaining registrants since the process depends on various factors like acquisition of land by Delhi Administration, transfer of the same to DDA, development of infrastructure, availability of funds with DDA, providing of services by connected agencies i.e. MCD, Delhi Yidyut Board (DESU) etc.

Irregularities in CGHS Dispensary

3443. SHRI S. AJAY KUMAR : Will the PRIME MINISTER be pleased to state :

(a) whether some serious irregularities have been found in the purchase of local medicines during an inquiry conducted by the higher officials of the CGHS at the CGHS Allopathic Dispansery No. 76, situated at Kali Bari Marg on February 5, 1997;

(b) if so, the details thereof;

(c) the action taken against those who found in the irregularities; and

(d) the action has been taken by the Government against the persons found guilty in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) to (d) In October-December, 1996, certain injections indented for a particular beneficiary were collected by an unidentified person. An enquiry was instituted in the matter and the initiation of action as called for in the circumstances is under process.

Light Rail Transmission Project

3444. SHRI DHARMABHIKSHAM : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government have released any fund to the Government of Andhra Pradesh for Light Rail Transmission Project, Hyderabad;

(b) if so, the details thereof;

(c) whether the Government of Andhra Pradesh are also participating to the project;

(d) if so, the details thereof; and

(e) the time by which the project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) No, Sir.

(b) Question does not arise.

(c) Yes, Sir.

(d) Government of Andhra Pradesh together with Andhra Pradesh State Road Transport Corporation had agreed to contribute 15% of the total equity share capital of Urban Mass Transit Company (UMTC), set up to execute Hyderabad LRTS, Project. Government of India had agreed to contribute an equal amount towards the equity of UMTC. However, Government of Andhra Pradesh have so far released only Rs. 15 lakhs against Government of India's contribution of Rs. 7.15 crores towards the equity share capital of UMTC.

(e) It is not possible to indicate at this stage the time frame by which the project is likely to be completed.

[Translation]

MPLADS

3445. SHRI RATILAL KALIDAS VERMA :
SHRI CHANDRESH PATEL :

Will the PRIME MINISTER be pleased to state :

(a) whether Members of Parliament have complained to the Union Government regarding non-release of rupees one crore under the Members of Parliament Local Areas Development Scheme;

(b) if so, the names of Members who have complained from January 1, 1996 to date and details of the complaints;

(c) the action taken on each complaint;

(d) the action taken or proposed to be taken to release funds in time for the development schemes; and

(e) the amount sanctioned and released to each Member of Parliament in Gujarat since this scheme commenced?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNMALA D. SAVANOR) : (a) and (b) Some Members of Parliament have complained regarding non-release of Rs. 1 crore under the MPLADS. The names of Members who have complained from January 1, 1996 to date are given in the Statement-I.

(c) and (d) Funds for the year 1996-97 in respect of all the MPs have been released. Keeping in view the provision of the guidelines that the funds are to be released twice a year on the basis of physical and financial progress of works, it has been decided by the Government to release first instalment of Rs. 50 lakhs for 1997-98 to those MPs whose unsanctioned balance is less than Rs. 50 lakhs. Accordingly, all the District Collectors were requested to send expenditure statement

of the MPs so that Government of India could release the first instalment. Out of 22 complaints received regarding non-release of funds, first instalments has since been released in respect of 11 MPs and for remaining MPs information has been sought from the District Collectors concerned.

(e) The details of amount released to each Member of Parliament in Gujarat since the Scheme commenced are given in statement-II.

Statement-I

List of MPs from whom Representations Regarding Release of Funds for MPLADS have been received since January, 1996

Name of the MP.	Action Taken
1	2
I. Complaints made in 1996.	
1. Birg. K.P. Singh Deo (Lok Sabha)	Funds released for 1996-97.
2. Dr. B.B. Dutta (Rajya Sabha)	"
3. Shri Santhosh Gangwar (Lok Sabha)	"
4. Shri Sontosh Mohan Dev (Lok Sabha)	"
5. Shri Dawa Lama (Rajya Sabha)	"
6. Shri Nawal Kishore Rai (Lok Sabha)	"
7. Shri Ajit Jogi (Rajya Sabha)	"
8. Shri P.V. Rajeswara Rao (Lok Sabha)	"
9. Shri Jagdambi Prasad Yadav (Lok Sabha)	"
10. Shri Ved Prakash Goyal (Rajya Sabha)	"
11. Shri Rasa Singh Rawat (Lok Sabha)	"
12. Shri O.L. Nongtdu (Rajya Sabha)	"
13. Smt. Ratnamala D. Savanoor (Lok Sabha)	"
14. Shri Ganga Charan Rajput (Lok Sabha)	"
15. Shri N.K.P. Salve (Rajya Sabha)	"
16. Shri Sanat Mehta (Lok Sabha)	"
17. Shri K. Kandasamy (Lok Sabha)	"
18. Shri K.S.R. Murthy (Lok Sabha)	"
19. Shri Mahendra Baitha (Lok Sabha)	"
20. Shri Vijay Sankeshwar (Lok Sabha)	"
21. Shri T.N. Chaturvedi (Rajya Sabha)	"
22. Shri Thawar Chand Gehlot (Lok Sabha)	"
23. Shri Vijay Goel (Lok Sabha)	"
24. Shri Ram Naik (Lok Sabha)	"
25. Shri Ramachandran Pillai (Rajya Sabha)	"
26. Shri Surendra Kumar Singh (Rajya Sabha)	"
27. Shri Sunder Singh Bhandari (Rajya Sabha)	"
28. Shri Naresh Yadav (Rajya Sabha)	"
29. Shri T.G. Venkatraman (Rajya Sabha)	"
30. Shri Shankarrao Kale (Lok Sabha)	"
31. Shri Eduardo Falerio (Lok Sabha)	"
32. Shri Taracharan Majumdar (Lok Sabha)	"
33. Smit. Shiela Irani (Lok Sabha)	"
34. Shri S.R. Bommai (Rajya Sabha)	"

1

2

II. Complaints made in 1997

	Funds released for 1997-98
1. Shri Chandresh Patel (Lok Sabha)	"
2. Shri Joyanta Roy (Rajya Sabha)	"
3. Shri Santosh Gangwar (Lok Sabha)	"
4. Shri Chhitubhai Gamit (Lok Sabha)	"
5. Shri Mukesh R. Patel (Lok Sabha)	"
6. Shri Jayant K. Malhoutra (Rajya Sabha)	"
7. Shri B.L. Shankar (Lok Sabha)	"
8. Shri Karnendu Bhattacharjee (Rajya Sabha)	"
9. Shri Shivanand H. Koujalgi (Lok Sabha)	"
10. Smt. Jayawanti Mehta (Lok Sabha)	"
11. Shri Vallabhbhai R. Kathiria (Lok Sabha)	"
12. Shri R.B. Rai (Lok Sabha)	Information sought from DC
13. Shri P.V. Rajeswara Rao (Lok Sabha)	"
14. Shri Suresh A. Keswani (Rajya Sabha)	"
15. Shri Sanat Mehta (Lok Sabha)	"
16. Shri Srikanta Kumar Jena (Lok Sabha)	"
17. Shri Ram Gopal Yadav (Rajya Sabha)	"
18. Smt. Saroj Khaparde (Rajya Sabha)	"
19. Shri Rayapati Sambasiva Rao (Lok Sabha)	"
20. Shri V. Kishore Chandra S. Deo (Rajya Sabha)	"
21. Shri Jagmohan (Lok Sabha)	"
22. Shri Govind Ram Miri (Rajya Sabha)	"

Statement-II

S.No.	M.P. Name Constituency	Release by G.O.I. 1993-97 (Rs. Lakhs)	Release by G.O.I. 1997-98 (Rs. Lakhs)	Release by G.O.I. 1993-98 (Rs. Lakhs)
1	2	3	4	5
LOK SABHA				
1.	Sh. P.S. Gadhvi (LS) Kutch	305.0	0.0	305.0
2.	Sh. Sanat Mehta (LS) Surendranagar	305.0	0.0	305.0
3.	Sh. K.V.C. Patel (Chandresh) (LS) Jamnagar	305.0	50.0	355.0
4.	Dr. Vallabhbhai R. Kathiria (LS) Rajkot	305.0	50.0	355.0
5.	Sh. Gordhanbhai J. Javiya (LS) Porbandar	305.0	50.0	355.0
6.	Smt. Bhavanaben D. Chikhaliya (LS) Junagadh	305.0	0.0	305.0
7.	Sh. Dileep Sanghani (LS) Amreli	305.0	50.0	355.0
8.	Sh. R.G. Rana Bhai (LS) Bhavnagar	305.0	0.0	305.0
9.	Sh. Ratilal Kalidas Varma (LS) Dhandhuka (SC)	305.0	0.0	305.0
10.	Sh. Harin Pathak (LS) Ahmedabad	305.0	50.0	355.0

1	2	3	4	5
11.	Sh. Vijay Patel (LS) Gandhinagar	305.0	0.0	305.0
12.	Dr. A.K. Patel (LS) Mehsana	305.0	0.0	305.0
13.	Sh. Maheshkumar M. Kanodia (LS) Patan (SC)	305.0	0.0	305.0
14.	Sh. B.K. Gadhavi (LS) Banaskantha	305.0	50.0	355.0
15.	Smt. Nisha A. Chaudhary (LS) Sabarkantha	305.0	50.0	355.0
16.	Sh. Jaysingh Ji M. Chauhan (LS) Kapadvanj	305.0	0.0	305.0
17.	Sh. Somjibhai P. Damor (LS) Dohad (ST)	305.0	0.0	305.0
18.	Sh. Shantilal Parsotamdas Patel (LS) Godhra	305.0	50.0	355.0
19.	Sh. Dinsha Patel (LS) Kaira	305.0	0.0	305.0
20.	Sh. Ishwarbhai Khodabhai Chavda (LS) Anand	305.0	0.0	305.0
21.	Sh. N.J. Rathawa (LS) Chhota Udaipur (ST)	305.0	50.0	355.0
22.	Sh. Satyajitsinh Dilipsinh Gaekwad (LS) Baroda	305.0	50.0	355.0
23.	Sh. Chandubhai Deshmukh (LS) Broach	305.0	50.0	355.0
24.	Sh. Kanshiram Rana (LS) Surat	305.0	0.0	305.0
25.	Sh. Chhitubhai D. Gamit (LS) Mandvi (ST)	305.0	50.0	355.0
26.	Sh. Manibhai Ramjibhai Chaudhari (LS) Bulsar (ST)	305.0	0.0	305.0
State Total :		7930.0	600.0	8530.0

RAJYA SABHA

1.	Smt. Anandiben Jethabhai Patel (RS) Ahmedabad	300.0	50.0	350.0
2.	Sh. Kanaksinh. M. Mangrola (RS) Broach	205.0	0.0	205.0
3.	Sh. Chimanbhai Mehta (RS) Ahmedabad	200.0	0.0	200.0
4.	Smt. Urmilaben Chimanbhai Patel (RS) Vadodara	305.0	0.0	305.0
5.	Sh. Rajubhai A. Parmar (RS) Ahmedabad	305.0	0.0	305.0
6.	Sh. Chimanbhai Haribhai Shukla (RS) Rajkot	305.0	0.0	305.0
7.	Sh. Ahmed Patel (RS) Broach	305.0	0.0	305.0
8.	Sh. Madhavsinh Solanki (RS) Kheda	305.0	0.0	305.0
9.	Sh. Dineshbhai Trivedi (RS) Ahmedabad	205.0	0.0	205.0
10.	Dr. Yoginder Kumar Bhagatram Alagh (RS) Vadodara	100.0	0.0	100.0
11.	Sh. Ram Singh Ratwa (RS) Vadodara	5.0	0.0	5.0
12.	Sh. V. Bhai Patel (RS) Sabarkantha	5.0	0.0	5.0
13.	Sh. Bhatta B. Ranchhodlal (RS) Ahmedabad	100.0	0.0	100.0
14.	Sh. Anantray Devshanker Dave (RS) Kutch	305.0	50.0	355.0
15.	Sh. Bangaru Laxmanji B. Narsimha (RS) Surendranagar	100.0	0.0	100.0
16.	Sh. Gopalsinh G. Solanki (RS) Panchmahals	305.0	0.0	305.0
State Total : Rajya Sabha		3355.0	100.0	3455.0
State Total : Lok Sabha and Rajya Sabha		11285.0	700.00	11985.0